

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 44**

**IA 658/2024 IN C.P. (IB)/1088(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 11.07.2024**

NAME OF THE PARTIES:      **INDIAN BANK V/s PRAKASH KANAYO**  
**THAKUR**

**Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016**

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**ORDER**

1. Adv. Kadambari Patil i/b Adv. Vaishali for the Petitioner is present and Adv. Anuj Tiwari for the Respondent is also present.
2. Ld. Counsel for the Petitioner seeks some time to file written submission, no further argument shall take place.
3. List this matter on **22.07.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/